

# CENTRAL ADMINISTRATIVE TRIBUNAL

## JAIPUR BENCH, JAIPUR

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### ORDER SHEET

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#### ORDERS OF THE TRIBUNAL

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Date: 4.8.2016

OA No. 291/00197/2014

Mr. Amit Mathur, Counsel for the applicant.  
Mr. Anupam Agarwal, Counsel for respondents.

It is a D.B. matter. D.B. is not formed today.

Counsel for the applicant submits that he would like to withdraw the OA, as during the pendency of OA, the inquiry has been completed and the applicant has been awarded the penalty of 'Censure' with which the applicant has no grievance.

Counsel for respondents has no objection on withdrawal of the OA, as above.

In view of the submissions made as above, the OA is dismissed as withdrawn.

  
(Meenakshi Hooja)  
Member (A)

Adm/